

Form 1									
List of cases e-filed during the month of December, 2021									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2

List of cases in which e-Payment of Court fees was made during the month of December, 2021

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3

List of cases in which Electronic Service of Process has taken place during the month of December, 2021

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	Sh. Sundeep Singh, Addl. District Judge, Ambala	Ambala	CS/15/2021	SAG PHARMA VS. FRANK	Sh. TMS Liberhan	26.10.2021	1.1.2022
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4						
List of total no. of cases randomly allocated during the month of December, 2021						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Sh. A.K. Yadav, CJ(JD) Karnal.	Karnal	Sh. A.K. Yadav, CJ(JD) Karnal.	17	Arbitration	
2	Ms. Saravpreet Kaur, CJ(JD) Karnal.	Karnal	Ms. Saravpreet Kaur, CJ(JD) Karnal.	34	Arbitration	
3	Ms. Saravpreet Kaur, CJ(JD) Karnal.	Karnal	Ms. Saravpreet Kaur, CJ(JD) Karnal.	34	Arbitration	
4	Ms. Saravpreet Kaur, CJ(JD) Karnal.	Karnal	Ms. Saravpreet Kaur, CJ(JD) Karnal.	34	Arbitration	
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil
		Panipat				
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil

Form 5							
List of cases in which Case Management Hearing was held during the month of December, 2021							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
	Sh. Rajnish Kumar Sharma ADJ KKR	Kurukshetra	Arb. 11/2016	Desh Raj Vs. State of Haryana	J.K.Wadhwa/ H.L.Jhangra/ G.P. for State	12.04.2016	13.12.2021
		Narnaul	Nil	Nil	Nil	Nil	Nil
1	Prashant Rana, ADJ, Nuh	Nuh	CM/150/2020	Haryana Financial Corporation Vs M/S Durga Hoisery	Ms. Pallavi Wadhwa	18-05-2020	Ms. Pallavi Wadhwa appeared on behalf of applicant. Case adjourned to 05-04-2022 for notice to respondents.
2	Prashant Rana, ADJ, Nuh	Nuh	ARB/09/2020	State of Haryana Vs M/S Bansal Construction	Sh. Jitender	01-06-2020	Case Disposed Off on 22-12-2021
3	Prashant Rana, ADJ, Nuh	Nuh	ARB/10/2020	State of Haryana Vs M/S Bansal Construction	Sh. Jitender	01-06-2020	Case Disposed Off on 22-12-2021
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6 Contested Commercial cases disposed during the month of December, 2021													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	Sh. Sundeep Singh, Addl. District Judge, Ambala	Ambala	1/2021	Al Mada Vs. Jain Lab	Sh. Manish Taneja	03.02.2021	Yes	17.11.2021	289	Compromised in Daily Lok Adalat	Not Filed		241 recovery suit
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Sh. Rajesh Garg, AD&SJ	Faridabad	Comm. Appeal/1/2020	NHPC Vs. Patel SAW Joint Venture	Damandee P Singh	26-03-2020	No	06-12-2021	613	Contested	N.A	N.A	37(2)B of Arbitration & Conciliation Act 1996
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Sh. Rajiv Goyal	Gurugram	ARB/231/18	M/s Supreme Vs M/s Sepset	Sh. Bijender	23.07.2018	NO	09/12/21	4 years 4 months	Dismissed			
	Sh. Rajiv Goyal	Gurugram	ARB/114/21	More Retail Dhot Vs	Ms. Deepshika	03/09/21	NO	17.12.2021	3 months	Dismissed			
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Prashant Rana, ADJ, Nuh	Nuh	ARB/09/2020	State of Haryana Vs M/S Bansal Construction	Sh. Jitender	01-06-2020	NO	22-12-2021	569	Contested			
	Prashant Rana, ADJ, Nuh	Nuh	ARB/10/2020	State of Haryana Vs M/S Bansal Construction	Sh. Jitender	01-06-2020	NO	22-12-2021	569	Contested			
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula											
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	CJ(SD), Rewari	Rewari	CS-893-2016	SBI Vs. Attar Singh	Sh. H.C. Madan	15.07.2016	No	10.12.2021	1973	Contested	NA		Recovery
	ACJ(SD), Rewari	Rewari	CS-1506-2019	Canera Bank Vs. Laxmi Metal	Sh. S.K. Gautam	16.11.2019	No	08.12.2021	753	Settled	NA		Recovery
	ACJ(SD), Rewari	Rewari	CS-778-2020	SBI Vs. Ram Saran	Sh. Suresh Dalal	28.07.2020	No	10.12.2021	500	Settled	NA		Recovery
	ACJ(SD), Rewari	Rewari	CS-966-2021	Rajesh Vs. Narender	Sh. Umed Singh	16.08.2021	No	23.12.2021	129	Settled	NA		Recovery

	ACJ(SD), Rewari	Rewari	CS-1597- 2020	Rinkal Vs. Harsh	Sh. N K Lakhera	23.11.202 0	No	16.12.201 1	388	Settled	NA		Recovery
	ACJ(SD), Rewari	Rewari	CS-1010- 2021	Dushyant Vs. Nuway	Sh. Harish Yadav	23.08.202 1	No	16.12.201 1	116	Settled	NA		Recovery
	ACJ(SD), Kosli	Rewari	CS/183/20 20	SBI VS BALWA NT	S.R. PUNIA ADV	30.05.202 0	NO	10.12.202 1	200	Contested	NA		Recovery
	ACJ(SD), Kosli	Rewari	CS/457/20 20	SBI VS OMBIR	S.R. PUNIA ADV	19.10.202 0	NO	11.12.202 1	412	Contested	NA		Recovery
	ACJ(SD), Kosli	Rewari	CS188/20 20	SBI KOSLI VS NAWAL	S.R. PUNIA ADV	01.06.202 0	NO	16.12.202 1	551	Contested	NA		Recovery
	ACJ(SD), Kosli	Rewari	CS/186/20 20	SBI KOSLI VS NITIN KUMAR	S.R. PUNIA ADV	01.06.202 0	NO	16.12.202 1	551	Contested	NA		Recovery
	ACJ(SD), Kosli	Rewari	CS/231/20 19	SHGB KOSLI	SANDEE P	20.09.201 9	NO	20.12.202 1	845	SETTLE D	NA		Recovery
	ACJ(SD), Kosli	Rewari	CS/171/20 18	SBI JATUSA NA	RAJNISH	03.07.201 8	NO	22.12.202 1	1249	Contested	NA		Recovery
	Sh. R.K. Yadav, AD&SJ, Rohtak	Rohtak	87	HSAMB VS BHOOP SINGH	SH. J.S. DHAMIJ A AND SH. NARESH KUMAR SIWACH	12.09.2017	NO	07.12.2021	04 YEARS 3MONTH S AND 25 DAYS	ONTESTE	—	—	34
	Sh. Parveen, SDJM, Meham	Rohtak	20	SBI VS M/S SHREE SAL	OP CHUGH AND PK CHAHAL	26.10.2017	NO	16.12.2021	04 YERS 01 MONTH AND 21 DAYS	ONTESTE	—	—	37
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil